

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.(IB)-243(ND)/2017

SECTION: UNDER SECTION 9 IBC Code, 2016

IN THE MATTER OF:

Shri Birender Kumar

..... ..Petitioner

V/s

M/s Adel Landmarks Ltd.

.....Respondent

Coram:

Order delivered on 11.08.2017


R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : Mr. Sumit Anand , Advocate

For the Respondent : -

ORDER

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 17.8.2017.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
11.8.2017